

**GOVERNMENT OF INDIA  
PETROLEUM AND NATURAL GAS  
LOK SABHA**

UNSTARRED QUESTION NO:550  
ANSWERED ON:24.07.2003  
RETAIL OUTLETS OF OIL COMPANIES ON CONTRACT LABOUR BASIS  
LAXMAN GILUWA

**Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:**

- (a) whether various Public Sector Oil Companies are running their retail outlets on contract labour basis;
- (b) if so, whether the Government has issued any guidelines to oil companies regarding appointment of labour contractors;
- (c) if so, the number of such retail outlets where there was a long gap between appointment of labour contractors and the duration of agreements of contractors with oil companies; and
- (d) the action being taken by the Government thereon?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRIMATI SUMITRA MAHAJAN)

- (a): The Public Sector Oil Companies are running some of their retail outlets on Company Owned Company Operated (COCO) basis under the supervision of an officer of the concerned oil company with labour assistance provided by labour contractors, till regular dealers are appointed.
- (b): Yes, Sir.
- (c)&(d): The commencement of the agreement with the labour contractor is from the date of his appointment and hence, there is no gap between the appointment and duration of the contract.